

उत्पादन गत वर्ष लागू की गई १० प्रतिशत कटौती की नीति के कारण तथा 'रिक्वरी' को आधार मानने के कारण हुआ था ; और

(घ) यदि हाँ, तो अगले वर्ष चीनी का उत्पादन बढ़ाने के लिये सरकार का क्या योजना बनाने का विचार है ?

खाद्य तथा कृषि मंत्रालय में उपमन्त्री  
(श्री ए० एम० थाभस) : (क) ३१ अगस्त,

लाख मीट्रिक टन

१९६३ तक चीनी का  
उत्पादन

२०.९७

(ख) १९६१-६२

२७.१४

१९६०-६१

३०.२६

(ग) जी नहीं।

(घ) माननीय सदस्यों का ध्यान खाद्य तथा कृषि मंत्री द्वारा ६-९-१९६३ को सभा पटल पर रखे गये वक्तव्य की ओर आकर्षित किया जाता है।

#### Additional Funds for Agriculture

\*603. **Shri Venkatasubbaiah:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Planning Commission has recommended an additional allocation of funds for increasing agricultural production during the remaining period of the Third Plan;

(b) the basis on which this additional allocation has been made; and

(c) the anticipated increase in the food production by this additional allocation?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) to (c). The question of additional allocation of funds for Agricultural Programmes is under the consideration of the Planning Commission.

#### Flying Hours of I.A.C. Pilots

\*604. **Shri P. C. Borooah:** Will the Minister of Transport be pleased to state:

(a) whether there has recently been a dispute between the Indian Commercial Pilots' Association and the I.A.C. management on the question of flying hours;

(b) if so, the precise nature of the dispute; and

(c) the nature of settlement, if any, reached in the matter?

**The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):**

(a) to (c). According to Rule 42A of the Indian Aircraft Rules, no pilot of a flying machine shall, in his capacity as such pilot, fly for more than 125 hours during any period of 30 consecutive days. The Indian Commercial Pilots' Association submitted a scheme on the 7th February 1963, containing flight and duty time limitations for the consideration of Management of the Indian Airlines. The scheme of the Indian Commercial Pilots' Association is based on the report of the International Labour Organisation, relating to problems on flight and duty time. The Management discussed the scheme with the Indian Commercial Pilots' Association and an agreement has been arrived at in principle. The Management will discuss the proposals further in detail with the Indian Commercial Pilots Association and thereafter the revised limitations will be referred to the Director General of Civil Aviation.

#### S.C. and S.T. Persons in S.E. Railway

1664. **Shri Rama Chandra Mallik:** Will the Minister of Railways be pleased to state:

(a) the number of applications received in the Headquarters of South-Eastern Railway for filling